

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 28.02.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	19200/2024	28.02.2024	CONTC-905/2024	S. PANDA	C.O.		Order Dtd. 2024-02-27		(Seat No-)
2	19201/2024	28.02.2024	CONTC-1143/2024	PRAFULLA KUMAR MOHAPATRA	C.O.		Order Dtd. 2024-02-27		(Seat No-)
3	19202/2024	28.02.2024	CONTC-1116/2024	PRAFULLA KUMAR MOHAPATRA	C.O.		Order Dtd. 2024-02-27		(Seat No-)
4	19203/2024	28.02.2024	CONTC-1115/2024	PRAFULLA KUMAR MOHAPATRA	C.O.		Order Dtd. 2024-02-27		(Seat No-)
5	19204/2024	28.02.2024	CONTC-1113/2024	PRAFULLA KUMAR MOHAPATRA	C.O.		Order Dtd. 2024-02-27		(Seat No-)
6	19205/2024	28.02.2024	CONTC-1112/2024	PRAFULLA KUMAR MOHAPATRA	C.O.		Order Dtd. 2024-02-27		(Seat No-)
7	19206/2024	28.02.2024	CONTC-906/2024	SARITA PANDA	C.O.		Order Dtd. 2024-02-27	CONTEMPT	(Seat No-7)
8	19207/2024	28.02.2024	CONTC-1134/2024	PANCHANAN SAHOO	C.O.		Order Dtd. 2024-02-27	CONTEMPT	(Seat No-3)
9	19208/2024	28.02.2024	CONTC-2742/2023	S. SATPATHY	C.O.		Order Dtd. 2024-02-27	CONTEMPT	(Seat No-2)
10	19209/2024	28.02.2024	WPC (OAC) - 775/2001	B.C. PANDA	C.O.		Order Dtd. 2024-02-23	OA Branch	(Seat No-1)
11	19210/2024	28.02.2024	WP (C) - 42049/2023	P.R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-42)

12	19211/2024	28.02.2024	WP (C) - 19958/2017	S. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2023-11-29	WRIT BRANCH-6	(Seat No-25)
13	19212/2024	28.02.2024	WP (C) - 19957/2017	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-11-29	WRIT BRANCH-6	(Seat No-25)
14	19213/2024	28.02.2024	WP (C) - 28359/2019	D. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-15)
15	19214/2024	28.02.2024	WP (C) - 28359/2019	S. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-15)
16	19215/2024	28.02.2024	WP (C) - 22097/2020	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No-42)
17	19216/2024	28.02.2024	WPC (OA) - 2731/2016	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	OA Branch	(Seat No-1)
18	19217/2024	28.02.2024	WP (C) - 4035/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
19	19218/2024	28.02.2024	WP (C) - 4039/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
20	19219/2024	28.02.2024	WA- 3181/2023	P K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT APPEAL	(Seat No-4)
21	19220/2024	28.02.2024	WP (C) - 4069/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
22	19221/2024	28.02.2024	CONTC- 7311/2022	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-09	CONTEMPT	(Seat No-2)
23	19222/2024	28.02.2024	WA- 3182/2023	P K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT APPEAL	(Seat No-4)
24	19223/2024	28.02.2024	WP (C) - 4073/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-)

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25	19225/2024	28.02.2024	WP (C) - 4075/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
26	19226/2024	28.02.2024	WP (C) - 3385/2024	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
27	19227/2024	28.02.2024	WP (C) - 4079/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
28	19228/2024	28.02.2024	CONTC-915/2024	TAPAN SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-04-09	CONTEMPT	(Seat No-7)
29	19230/2024	28.02.2024	CONTC-915/2024	A MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-04-09	CONTEMPT	(Seat No-7)
30	19231/2024	28.02.2024	WP (C) - 4207/2024	S. SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-4	(Seat No-27)
31	19232/2024	28.02.2024	WP (C) - 4083/2024	A. PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
32	19233/2024	28.02.2024	WA-2206/2023	NIRANJAN ROUT	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT APPEAL	(Seat No-3)
33	19234/2024	28.02.2024	WP (C) - 4034/2024	M.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
34	19235/2024	28.02.2024	WA-357/2019	DEBENDRA SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT APPEAL	(Seat No-2)
35	19236/2024	28.02.2024	WP (C) - 4144/2024	M.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-3	(Seat No-13)
36	19237/2024	28.02.2024	WA-3199/2023	ASHOK KU SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-27	WRIT APPEAL	(Seat No-4)

37	19238/2024	28.02.2024	WP (C) - 4082/2024	M. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
38	19239/2024	28.02.2024	WP (C) - 4037/2024	TUSHAR KANTA NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
39	19241/2024	28.02.2024	WP (C) - 4054/2024	A. PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
40	19242/2024	28.02.2024	WP (C) - 4006/2024	RANJIT MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
41	19243/2024	28.02.2024	WP (C) - 4065/2024	M.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
42	19244/2024	28.02.2024	WP (C) - 4036/2024	TUSHAR KANTA NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
43	19246/2024	28.02.2024	WP (C) - 3774/2024	N SINGH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
44	19248/2024	28.02.2024	WP (C) - 4060/2024	DURGA PRASANA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-9)
45	19249/2024	28.02.2024	WP (C) - 4067/2024	P SETHY	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
46	19250/2024	28.02.2024	MATA-227/2023	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	FIRST APPEAL	(Seat No-4)
47	19251/2024	28.02.2024	WP (C) - 38467/2023	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
48	19253/2024	28.02.2024	WP (C) - 34829/2023	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-11-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
49	19256/2024	28.02.2024	WP (C) - 38473/2023	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-)

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50	19260/2024	28.02.2024	WP (C) - 38477/2023	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
51	19261/2024	28.02.2024	WP (C) - 38475/2023	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
52	19265/2024	28.02.2024	WP (C) - 5715/2017	M. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
53	19297/2024	28.02.2024	WP (C) - 30252/2023	A.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	WRIT BRANCH-6	(Seat No-16)
54	19298/2024	28.02.2024	WP (C) - 39652/2023	S.P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-26)
55	19299/2024	28.02.2024	WP (C) - 12865/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
56	19300/2024	28.02.2024	WP (C) - 12863/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
57	19301/2024	28.02.2024	WP (C) - 12864/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
58	19302/2024	28.02.2024	WP (C) - 3845/2024	ACHYUTANAND A PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
59	19303/2024	28.02.2024	WP (C) - 3879/2024	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
60	19304/2024	28.02.2024	WP (C) - 3695/2024	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Seat No-24)
61	19305/2024	28.02.2024	WP (C) - 30607/2023	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No-7)

62	19306/2024	28.02.2024	WP (C) - 12862/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
63	19307/2024	28.02.2024	WP (C) - 12861/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
64	19308/2024	28.02.2024	WP (C) - 30607/2023	B K PADHI	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No-7)
65	19309/2024	28.02.2024	WP (C) - 12860/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
66	19311/2024	28.02.2024	CONTC- 2238/2022	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	CONTEMPT	(Seat No-2)
67	19312/2024	28.02.2024	WP (C) - 12859/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
68	19314/2024	28.02.2024	WP (C) - 12858/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
69	19315/2024	28.02.2024	CRLREV- 259/2019	D K NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-2)
70	19316/2024	28.02.2024	WP (C) - 12857/2017	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-10)
71	19318/2024	28.02.2024	CRLREV- 259/2019	K N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-2)
72	19320/2024	28.02.2024	WP (C) - 3677/2024	BANABIHARI RAY	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-24)
73	19321/2024	28.02.2024	WP (C) - 6704/2018	M D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No-28)
74	19322/2024	28.02.2024	WP (C) - 3669/2024	A.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat)

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75	19324/2024	28.02.2024	WP (C) - 5197/2013	S K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-4	(Seat No-27)
76	19326/2024	28.02.2024	WP (C) - 14347/2012	H K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-43)
77	19327/2024	28.02.2024	WP (C) - 3679/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-24)
78	19329/2024	28.02.2024	WP (C) - 3681/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-24)
79	19331/2024	28.02.2024	WP (C) - 3701/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
80	19332/2024	28.02.2024	WP (C) - 11432/2013	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-35)
81	19334/2024	28.02.2024	WP (C) - 3707/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
82	19335/2024	28.02.2024	WP (C) - 16015/2012	S CH SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
83	19336/2024	28.02.2024	WP (C) - 3825/2024	L. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
84	19337/2024	28.02.2024	WP (C) - 3059/2013	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-31)
85	19338/2024	28.02.2024	WP (C) - 3607/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-24)
86	19340/2024	28.02.2024	CRA-289/1994	M M PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	CRIMINAL APPEAL	(Seat No-7)

87	19341/2024	28.02.2024	WP (C) - 3650/2024	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-24)
88	19342/2024	28.02.2024	WP (C) - 3654/2024	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-6	(Seat No-24)
89	19343/2024	28.02.2024	WP (C) - 4293/2007	S K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH-1	(Seat No-4)
90	19344/2024	28.02.2024	WP (C) - 3827/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
91	19345/2024	28.02.2024	WP (C) - 38696/2023	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
92	19346/2024	28.02.2024	CRLA-1173/2023	BIJAYALAXMI TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
93	19347/2024	28.02.2024	RSA-52/2018	A. KALASH	C.O.	COURT NO. 22	Order Dtd. 2024-03-12	SECOND APPEAL	(Seat No-6)
94	19348/2024	28.02.2024	BLAPL-12211/2023	S.S. PASAYAT	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	BAIL-2	(Seat No-8)
95	19349/2024	28.02.2024	BLAPL-12211/2023	S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	BAIL-2	(Seat No-8)
96	19350/2024	28.02.2024	BLAPL-9230/2023	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	BAIL-1	(Seat No-6)
97	19351/2024	28.02.2024	ABLAPL-16009/2022	M. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	BAIL-2	(Seat No-8)
98	19352/2024	28.02.2024	ABLAPL-15079/2018	N. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-01-28	BAIL-1	(Seat No-5)
99	19353/2024	28.02.2024	ABLAPL-1526/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-26		(Seat No-)

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100	19354/2024	28.02.2024	WP (C) - 4216/2024	RABI SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
101	19355/2024	28.02.2024	WP (C) - 11425/2017	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
102	19356/2024	28.02.2024	WP (C) - 21615/2022	S MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No-37)
103	19357/2024	28.02.2024	WP (C) - 3417/2024	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
104	19358/2024	28.02.2024	WP (C) - 21615/2022	A K ACHARYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No-37)
105	19359/2024	28.02.2024	WP (C) - 3660/2024	J.C. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
106	19360/2024	28.02.2024	BLAPL- 12395/2023	M K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2023-12-01	BAIL-1	(Seat No-2)
107	19361/2024	28.02.2024	WP (C) - 3087/2024	ANIL SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-35)
108	19362/2024	28.02.2024	WP (C) - 39082/2023	DILLIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
109	19363/2024	28.02.2024	WP (C) - 3811/2024	K.C. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
110	19364/2024	28.02.2024	WP (C) - 24078/2020	SAROJ KU. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-21	WRIT BRANCH-8	(Seat No-39)
111	19365/2024	28.02.2024	WP (C) - 3730/2024	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-02-23	WRIT BRANCH-7	(Seat No-18)

112	19366/2024	28.02.2024	WP (C) - 24078/2020	SASWATI MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-21	WRIT BRANCH-8	(Seat No-39)
113	19367/2024	28.02.2024	WP (C) - 3562/2024	P.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-23	WRIT BRANCH-5	(Seat No-20)
114	19368/2024	28.02.2024	WP (C) - 9703/2009	P K BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	WRIT BRANCH-8	(Seat No-29)
115	19370/2024	28.02.2024	WP (C) - 4196/2024	B.K. PARDHI	C.O.	COURT NO. 8	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
116	19371/2024	28.02.2024	CRLREV-48/2020	P K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-22	CRIMINAL REVISION	(Seat No-3)
117	19372/2024	28.02.2024	WP (C) - 15445/2023	R.R.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
118	19373/2024	28.02.2024	RVWPET-11/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-08	CIVIL REVISION	(Seat No-1)
119	19374/2024	28.02.2024	WP (C) - 42897/2023	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
120	19375/2024	28.02.2024	WP (C) - 42908/2023	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
121	19376/2024	28.02.2024	WP (C) - 26070/2023	P R PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-7	(Seat No-48)
122	19377/2024	28.02.2024	WP (C) - 31667/2022	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No-13)
123	19378/2024	28.02.2024	RVWPET-416/2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CIVIL REVISION	(Seat No-1)
124	19379/2024	28.02.2024	WP (C) - 28054/2022	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No-)

									No-16)
125	19380/2024	28.02.2024	WP (C) - 8826/2005	MR. SARBESWAR PRUSTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-7	(Seat No-44)
126	19381/2024	28.02.2024	WP (C) - 8826/2005	BISWAJIT SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-7	(Seat No-44)
127	19382/2024	28.02.2024	WP (C) - 27928/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-38)
128	19383/2024	28.02.2024	WP (C) - 4175/2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-3	(Seat No-13)
129	19384/2024	28.02.2024	WP (C) - 24195/2022	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-16)
130	19385/2024	28.02.2024	WP (C) - 24199/2022	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-16)
131	19386/2024	28.02.2024	WP (C) - 26972/2023	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-2	(Seat No-9)
132	19387/2024	28.02.2024	WP (C) - 26972/2023	M.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-2	(Seat No-9)
133	19388/2024	28.02.2024	CMAPL-550/2023	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	M.J.C.	(Seat No-4)
134	19389/2024	28.02.2024	WP (C) - 26341/2021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-39)
135	19390/2024	28.02.2024	WP (C) - 13300/2020	M.R. MALLA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-28)
136	19391/2024	28.02.2024	WP (C) - 13300/2020	M.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-28)

137	19392/2024	28.02.2024	WP (C) - 3870/2024	H. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
138	19393/2024	28.02.2024	WP (C) - 4330/2024	A. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
139	19394/2024	28.02.2024	WP (C) - 4016/2024	A.K. JATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
140	19395/2024	28.02.2024	WP (C) - 4008/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
141	19396/2024	28.02.2024	WP (C) - 4022/2024	A.K. JATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
142	19397/2024	28.02.2024	WP (C) - 4044/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
143	19398/2024	28.02.2024	WP (C) - 42552/2023	S. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
144	19399/2024	28.02.2024	WP (C) - 29984/2023	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
145	19400/2024	28.02.2024	WP (C) - 33162/2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
146	19401/2024	28.02.2024	WP (C) - 42071/2023	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
147	19402/2024	28.02.2024	WP (C) - 32715/2023	P.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
148	19403/2024	28.02.2024	MATA-6/2022	K.N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-03-11	FIRST APPEAL	(Seat No-5)
149	19404/2024	28.02.2024	WP (C) - 31490/2023	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 9	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-)

									No-112)
150	19405/2024	28.02.2024	WP (C) - 3750/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 16	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-18)
151	19406/2024	28.02.2024	WP (C) - 132/2024	S.R. PATTANAIAK	C.O.	COURT NO. 16	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-56)
152	19407/2024	28.02.2024	SA-44/1988	P.K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	SECOND APPEAL	(Seat No-3)
153	19408/2024	28.02.2024	SA-197/1991	S.K. SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-02-27	SECOND APPEAL	(Seat No-4)
154	19409/2024	28.02.2024	RSA-210/2003	P. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-02-26	SECOND APPEAL	(Seat No-2)
155	19410/2024	28.02.2024	RSA-481/2004	S.C. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-04-30	SECOND APPEAL	(Seat No-2)
156	19411/2024	28.02.2024	WP (C) - 4048/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
157	19413/2024	28.02.2024	CMAPL-203/2023	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	M.J.C.	(Seat No-2)
158	19414/2024	28.02.2024	WP (C) - 4052/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
159	19415/2024	28.02.2024	WP (C) - 4041/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
160	19417/2024	28.02.2024	WP (C) - 3185/2024	PRABHAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-41)
161	19419/2024	28.02.2024	WP (C) - 4038/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)

162	19421/2024	28.02.2024	WP (C) - 4003/2024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
163	19422/2024	28.02.2024	WP (C) - 4049/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
164	19424/2024	28.02.2024	WP (C) - 3993/2024	DURGA PRASAD PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Seat No-30)
165	19425/2024	28.02.2024	WP (C) - 4132/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-3	(Seat No-13)
166	19426/2024	28.02.2024	WP (C) - 41611/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-4	(Seat No-37)
167	19427/2024	28.02.2024	WP (C) - 4147/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-13)
168	19429/2024	28.02.2024	WP (C) - 3779/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
169	19430/2024	28.02.2024	WP (C) - 3765/2024	G.D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
170	19431/2024	28.02.2024	ABLAPL-1530/2024	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat No-18)
171	19432/2024	28.02.2024	WP (C) - 29511/2021	S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-24)
172	19434/2024	28.02.2024	ABLAPL-1523/2024	S SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-26	BAIL-2	(Seat No-11)
173	19435/2024	28.02.2024	WP (C) - 3769/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-18)
174	19436/2024	28.02.2024	ABLAPL-1521/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat

									No-18)
175	19437/2024	28.02.2024	WP (C) - 3738/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
176	19439/2024	28.02.2024	ABLAPL-1527/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat No-18)
177	19440/2024	28.02.2024	WP (C) - 4088/2024	P.K. HAZARY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
178	19441/2024	28.02.2024	ABLAPL-1519/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	BAIL-2	(Seat No-11)
179	19443/2024	28.02.2024	WP (C) - 4033/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
180	19444/2024	28.02.2024	ABLAPL-1517/2024	BR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat No-9)
181	19445/2024	28.02.2024	WP (C) - 3766/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
182	19446/2024	28.02.2024	ABLAPL-1513/2024	SK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat No-18)
183	19447/2024	28.02.2024	WP (C) - 3849/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
184	19448/2024	28.02.2024	ABLAPL-1512/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat No-42)
185	19449/2024	28.02.2024	WP (C) - 3835/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
186	19450/2024	28.02.2024	ABLAPL-1282/2024	S BAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26		(Seat No-42)

187	19451/2024	28.02.2024	WP (C) - 3759/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
188	19452/2024	28.02.2024	ABLAPL-1106/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-1	(Seat No-1)
189	19454/2024	28.02.2024	ABLAPL-1100/2024	H DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-1)
190	19455/2024	28.02.2024	WP (C) - 3803/2024	T. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
191	19456/2024	28.02.2024	ABLAPL-1055/2024	GR PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-2	(Seat No-11)
192	19457/2024	28.02.2024	WP (C) - 3801/2024	T. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
193	19458/2024	28.02.2024	WP (C) - 4020/2024	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
194	19459/2024	28.02.2024	ABLAPL-1010/2024	T BAG	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-2	(Seat No-9)
195	19460/2024	28.02.2024	ABLAPL-779/2024	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-9)
196	19461/2024	28.02.2024	CRLMC-3207/2023	P.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-6)
197	19462/2024	28.02.2024	ABLAPL-746/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-6)
198	19463/2024	28.02.2024	CRLMC-466/2024	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-7)
199	19464/2024	28.02.2024	ABLAPL-521/2024	KC SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat

									No-7)
200	19465/2024	28.02.2024	CRLMC-2460/2023	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-2)
201	19466/2024	28.02.2024	ABLAPL-442/2024	SK SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-2)
202	19467/2024	28.02.2024	CRLMC-471/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No-7)
203	19468/2024	28.02.2024	CRLMC-3696/2023	B.K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Seat No-5)
204	19469/2024	28.02.2024	CRLMC-2695/2023	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-6)
205	19470/2024	28.02.2024	ABLAPL-437/2024	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-02-26		(Seat No-6)
206	19471/2024	28.02.2024	BLAPL-976/2024	G.R. DHAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	BAIL-1	(Seat No-1)
207	19472/2024	28.02.2024	ABLAPL-22/2024	SK SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-1)
208	19473/2024	28.02.2024	CRLMC-4229/2023	M.N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-1)
209	19474/2024	28.02.2024	ABLAPL-1284/2024	AK PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-1	(Seat No-5)
210	19475/2024	28.02.2024	CRLMC-2488/2023	B.K. MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-2)
211	19476/2024	28.02.2024	CRLMC-2488/2023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-2)

212	19477/2024	28.02.2024	ABLAPL-1493/2024	HK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-2)
213	19478/2024	28.02.2024	CRLMC-201/2023	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No-5)
214	19479/2024	28.02.2024	ABLAPL-1494/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-26		(Seat No-5)
215	19480/2024	28.02.2024	ABLAPL-1495/2024	TR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-26		(Seat No-5)
216	19481/2024	28.02.2024	ABLAPL-1499/2024	TR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-26		(Seat No-5)
217	19482/2024	28.02.2024	ABLAPL-1501/2024	HK PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-26		(Seat No-5)
218	19483/2024	28.02.2024	WP (C) - 4024/2024	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
219	19484/2024	28.02.2024	WP (C) - 4084/2024	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
220	19485/2024	28.02.2024	WP (C) - 841/2024	M. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Seat No-44)
221	19487/2024	28.02.2024	CMP-408/2019	R.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-16	WRIT BRANCH-5	(Seat No-20)
222	19488/2024	28.02.2024	ABLAPL-1503/2024	TR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-26		(Seat No-20)
223	19489/2024	28.02.2024	CMP-96/2023	G. JAYSHING	C.O.	COURT NO. 20	Order Dtd. 2024-06-26	WRIT BRANCH-5	(Seat No-21)
224	19490/2024	28.02.2024	WP (C) - 4124/2024	S BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat

									No-13)
225	19491/2024	28.02.2024	WP (C) - 3723/2024	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No-18)
226	19492/2024	28.02.2024	WP (C) - 4076/2024	LINGARAJ DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	WRIT BRANCH-2	(Seat No-9)
227	19493/2024	28.02.2024	CONTC-1176/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01		(Seat No-9)
228	19494/2024	28.02.2024	ABLAPL-14194/2023	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-1	(Seat No-2)
229	19495/2024	28.02.2024	WP (C) - 32720/2023	I PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
230	19496/2024	28.02.2024	ABLAPL-14264/2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-05	BAIL-2	(Seat No-8)
231	19497/2024	28.02.2024	BLAPL-7812/2023	P.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-1	(Seat No-2)
232	19498/2024	28.02.2024	WP (C) - 4046/2024	SAROJ KU. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
233	19499/2024	28.02.2024	BLAPL-8077/2023	S.S. PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-1	(Seat No-1)
234	19500/2024	28.02.2024	WP (C) - 3991/2024	BADRI NARAYAN PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Seat No-30)
235	19501/2024	28.02.2024	BLAPL-11789/2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-1	(Seat No-5)
236	19502/2024	28.02.2024	WP (C) - 3991/2024	BADRI NARAYAN PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Seat No-30)

237	19503/2024	28.02.2024	TRP (C) - 357/2023	S.R. PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	M.J.C.	(Seat No-6)
238	19504/2024	28.02.2024	RVWPET-186/2019	B K PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	CIVIL REVISION	(Seat No-1)
239	19505/2024	28.02.2024	TRP (C) - 39/2024	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-11	M.J.C.	(Seat No-6)
240	19506/2024	28.02.2024	WP (C) - 37837/2023	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No-45)
241	19507/2024	28.02.2024	WP (C) - 18187/2023	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
242	19508/2024	28.02.2024	WP (C) - 35509/2023	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-2)
243	19509/2024	28.02.2024	WP (C) - 33087/2023	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
244	19510/2024	28.02.2024	WP (C) - 4043/2024	SAPAN KUMAR PAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No-9)
245	19511/2024	28.02.2024	WP (C) - 31435/2023	P K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
246	19512/2024	28.02.2024	WP (C) - 2934/2024	K.C. PANDA	C.O.	COURT NO. 14	Order Dtd. 2024-03-04	WRIT BRANCH-5	(Seat No-21)
247	19513/2024	28.02.2024	CMP-97/2024	K.N. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-54)
248	19514/2024	28.02.2024	WP (C) - 4160/2024	D.K. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-3	(Seat No-13)
249	19515/2024	28.02.2024	WP (C) - 3604/2024	S.P. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-)

									No-24)
250	19517/2024	28.02.2024	CMP-57/2017	K. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-4	(Seat No-37)
251	19518/2024	28.02.2024	CMP-92/2024	M.R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-54)
252	19519/2024	28.02.2024	CMP-104/2024	P. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Seat No-15)
253	19520/2024	28.02.2024	CMP-101/2024	G.R. PATRA	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Seat No-15)
254	19521/2024	28.02.2024	CMP-98/2024	B.R. SENAPATI	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-54)
255	19522/2024	28.02.2024	CONTC-2439/2023	L. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-27	CONTEMPT	(Seat No-6)
256	19523/2024	28.02.2024	CRLMP-847/2023	A. DAS	C.O.	COURT NO. 14	Order Dtd. 2024-02-21	WRIT BRANCH-3	(Seat No-13)
257	19524/2024	28.02.2024	ABLAPL-1504/2024	B DAS	C.O.	COURT NO. 14	Order Dtd. 2024-02-26	BAIL-2	(Seat No-10)
258	19525/2024	28.02.2024	ABLAPL-1505/2024	DK NAIK	C.O.	COURT NO. 14	Order Dtd. 2024-02-26		(Seat No-10)
259	19526/2024	28.02.2024	ABLAPL-1509/2024	B MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-02-26		(Seat No-10)
260	19527/2024	28.02.2024	ABLAPL-1510/2024	R SETHI	C.O.	COURT NO. 14	Order Dtd. 2024-02-26		(Seat No-10)
261	19528/2024	28.02.2024	ABLAPL-1511/2024	AK MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-02-26	BAIL-2	(Seat No-9)

262	19529/2024	28.02.2024	ABLAPL-1524/2024	MR SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-26		(Seat No-9)
263	19530/2024	28.02.2024	ABLAPL-94/2024	AK SWAIN	C.O.	COURT NO. 14	Order Dtd. 2024-02-26		(Seat No-9)
264	19531/2024	28.02.2024	BLAPL-680/2024	B DAS	C.O.	COURT NO. 14	Order Dtd. 2024-02-26		(Seat No-9)
265	19532/2024	28.02.2024	BLAPL-12106/2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-02-23	BAIL-1	(Seat No-3)
266	19533/2024	28.02.2024	BLAPL-13686/2023	B. K. PATI	C.O.	COURT NO. 14	Order Dtd. 2024-02-22	BAIL-2	(Seat No-7)
267	19534/2024	28.02.2024	WP (C) - 15960/2014	D.RAY	C.O.	COURT NO. 14	Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-9)
268	19535/2024	28.02.2024	CONTC-4938/2021	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2024-02-22	CONTEMPT	(Seat No-1)
269	19536/2024	28.02.2024	WP (C) - 3504/2024	K C SAMAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
270	19537/2024	28.02.2024	WP (C) - 3504/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
271	19538/2024	28.02.2024	WP (C) - 4282/2024	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
272	19539/2024	28.02.2024	WP (C) - 1885/2024	S K SAHU	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
273	19540/2024	28.02.2024	WP (C) - 1826/2024	S K SAHU	C.O.	COURT NO. 22	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
274	19541/2024	28.02.2024	BLAPL-654/2024	SK SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-02-23		(Seat

									No-114)
275	19542/2024	28.02.2024	WP (C) - 888/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD		WRIT BRANCH-7	(Seat No-44)
276	19543/2024	28.02.2024	WP (C) - 1296/2024	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
277	19544/2024	28.02.2024	WP (C) - 37724/2023	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
278	19545/2024	28.02.2024	WP (C) - 1858/2024	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
279	19546/2024	28.02.2024	WP (C) - 9929/2023	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
280	19547/2024	28.02.2024	WP (C) - 37722/2023	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
281	19548/2024	28.02.2024	WP (C) - 3764/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
282	19549/2024	28.02.2024	WP (C) - 26314/2023	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
283	19550/2024	28.02.2024	WP (C) - 37723/2023	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
284	19551/2024	28.02.2024	WP (C) - 37721/2023	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
285	19552/2024	28.02.2024	WP (C) - 37546/2023	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
286	19553/2024	28.02.2024	WP (C) - 37546/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)

287	19554/2024	28.02.2024	WP (C) - 37239/2023	J.P. KAR	C.O.	COURT NO. 2 OLD		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
288	19555/2024	28.02.2024	WP (C) - 37105/2023	H.S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
289	19556/2024	28.02.2024	WP (C) - 42842/2023	G.D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
290	19557/2024	28.02.2024	WP (C) - 37091/2023	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
291	19558/2024	28.02.2024	WP (C) - 2010/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
292	19560/2024	28.02.2024	WP (C) - 3461/2024	SATRUGHNA DASH (A)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
293	19561/2024	28.02.2024	WP (C) - 34778/2023	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
294	19562/2024	28.02.2024	WP (C) - 36316/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
295	19563/2024	28.02.2024	WP (C) - 34781/2023	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
296	19564/2024	28.02.2024	WP (C) - 34784/2023	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
297	19565/2024	28.02.2024	WP (C) - 34785/2023	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
298	19567/2024	28.02.2024	WP (C) - 27761/2023	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
299	19568/2024	28.02.2024	WP (C) - 37725/2023	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)

									No-106)
300	19569/2024	28.02.2024	ABLAPL-15435/2023	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
301	19571/2024	28.02.2024	WP (C) - 34954/2023	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
302	19573/2024	28.02.2024	WP (C) - 38658/2023	R.K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
303	19574/2024	28.02.2024	WP (C) - 38236/2023	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
304	19576/2024	28.02.2024	WP (C) - 34787/2023	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
305	19577/2024	28.02.2024	WP (C) - 38649/2023	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
306	19579/2024	28.02.2024	WP (C) - 3950/2024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
307	19582/2024	28.02.2024	WP (C) - 3585/2024	P.K. JENA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
308	19584/2024	28.02.2024	WP (C) - 1854/2024	S.K. SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
309	19585/2024	28.02.2024	WP (C) - 4072/2024	BISWAJIT MOHAPATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27		(Seat No-114)
310	19587/2024	28.02.2024	WP (C) - 35200/2023	P.K. BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
311	19588/2024	28.02.2024	MACA-604/2022	KSHITISH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Seat No-6)

312	19590/2024	28.02.2024	WP (C) - 36066/2023	S. BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
313	19591/2024	28.02.2024	MACA-604/2022	R K MOHAPATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Seat No-6)
314	19592/2024	28.02.2024	WP (C) - 36623/2023	P.K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
315	19593/2024	28.02.2024	MACA-604/2022	SARAT DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Seat No-6)
316	19595/2024	28.02.2024	MACA-12/2023	R K MOHAPATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Seat No-7)
317	19596/2024	28.02.2024	WP (C) - 37221/2023	J.P. KAR	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
318	19598/2024	28.02.2024	MACA-12/2023	KSHITISH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Seat No-7)
319	19600/2024	28.02.2024	WP (C) - 3930/2024	M.N. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
320	19601/2024	28.02.2024	MACA-893/2023	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Seat No-7)
321	19602/2024	28.02.2024	WP (C) - 3810/2024	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
322	19603/2024	28.02.2024	WP (C) - 3810/2024	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
323	19604/2024	28.02.2024	MACA-763/2022	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	MISC. APPEAL SEC.	(Seat No-4)
324	19605/2024	28.02.2024	WP (C) - 2184/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 10	Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No-5)

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325	19606/2024	28.02.2024	WP (C) - 3729/2024	B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
326	19607/2024	28.02.2024	WP (C) - 5675/2016	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No-45)
327	19608/2024	28.02.2024	WP (C) - 5675/2016	NIRANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No-45)
328	19609/2024	28.02.2024	WP (C) - 17691/2023	S R PANI	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-43)
329	19611/2024	28.02.2024	WP (C) - 17691/2023	R K MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-43)
330	19612/2024	28.02.2024	WP (C) - 17691/2023	ARUN KU.JATI	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-43)
331	19614/2024	28.02.2024	MACA-387/2014	S R OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Seat No-4)
332	19615/2024	28.02.2024	MACA-387/2014	P C PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Seat No-4)
333	19616/2024	28.02.2024	BLAPL-14662/2023	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
334	19618/2024	28.02.2024	BLAPL-14667/2023	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
335	19620/2024	28.02.2024	WP (C) - 8898/2007	P CH DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-8	(Seat No-39)
336	19621/2024	28.02.2024	CRLA-637/2016	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-07-08	CRIMINAL APPEAL	(Seat No-4)

337	19622/2024	28.02.2024	CRLMP-7/2021	SATRUGHNA DASH (A)	C.O.	COURT NO. 22	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-31)
338	19623/2024	28.02.2024	BLAPL-901/2024	BS SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-02-26	BAIL-1	(Seat No-2)
339	19625/2024	28.02.2024	CRLA-637/2016	M.K. RATH	C.O.	COURT NO. 22	Order Dtd. 2024-07-08	CRIMINAL APPEAL	(Seat No-4)
340	19626/2024	28.02.2024	CRLMP-8/2021	SATRUGHNA DASH (A)	C.O.	COURT NO. 22	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-31)
341	19627/2024	28.02.2024	BLAPL-888/2024	S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-26		(Seat No-31)
342	19628/2024	28.02.2024	CRLMP-9/2021	SATRUGHNA DASH (A)	C.O.	COURT NO. 22	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-31)
343	19629/2024	28.02.2024	BLAPL-983/2024	RK MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-02-26	BAIL-1	(Seat No-5)
344	19630/2024	28.02.2024	CONTC-3931/2023	M/S NARESH CHANDRA MOHANTY (IN PERSON)	C.O.	COURT NO. 22	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-2)
345	19631/2024	28.02.2024	RSA-137/2023	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-14	SECOND APPEAL	(Seat No-5)
346	19632/2024	28.02.2024	CRLMP-210/2024	P K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-02-26	WRIT BRANCH-3	(Seat No-14)
347	19634/2024	28.02.2024	CRLMP-239/2024	NIRANJAN MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-02-26		(Seat No-14)
348	19635/2024	28.02.2024	CRLMP-240/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-02-26		(Seat No-14)
349	19636/2024	28.02.2024	CRLMP-241/2024	M N MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-27		(Seat

									No-14)
350	19638/2024	28.02.2024	CRLMP-2110/2023	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-40)
351	19640/2024	28.02.2024	CRLMP-2422/2023	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-02-27	WRIT BRANCH-8	(Seat No-39)
352	19641/2024	28.02.2024	CRLMP-2423/2023	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-02-27	WRIT BRANCH-8	(Seat No-39)
353	19643/2024	28.02.2024	SAO-3/2021	T BAG	C.O.	COURT NO. 20	Order Dtd. 2024-02-27	SECOND APPEAL	(Seat No-1)
354	19644/2024	28.02.2024	SAO-18/2014	P C MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	SECOND APPEAL	(Seat No-5)
355	19647/2024	28.02.2024	CRLMP-244/2024	S S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-27		(Seat No-5)
356	19649/2024	28.02.2024	WP (C) - 35991/2023	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	WRIT BRANCH-5	(Seat No-32)
357	19651/2024	28.02.2024	MACA-794/2023	R P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Seat No-4)
358	19653/2024	28.02.2024	MACA-794/2023	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Seat No-4)
359	19654/2024	28.02.2024	WP (C) - 4094/2024	H K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
360	19657/2024	28.02.2024	WP (C) - 3997/2024	B K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Seat No-30)
361	19659/2024	28.02.2024	WP (C) - 3749/2024	C R KAR	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Seat No-18)

362	19661/2024	28.02.2024	WP (C) - 4102/2024	S SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-3	(Seat No-13)
363	19663/2024	28.02.2024	WP (C) - 3788/2024	BRAHMANANDA TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Seat No-18)
364	19668/2024	28.02.2024	CMP-130/2024	A. DAS	C.O.	COURT NO. 10		WRIT BRANCH-7	(Seat No-15)
365	19669/2024	28.02.2024	CONTC-913/2020	A.K. RANA	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	CONTEMPT	(Seat No-3)
366	19671/2024	28.02.2024	WP (C) - 36442/2023	A.T. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-8)
367	19675/2024	28.02.2024	CRLMC-439/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	CRIMINAL MISC	(Seat No-7)
368	19676/2024	28.02.2024	CRLMC-523/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-7)
369	19677/2024	28.02.2024	CRLMC-487/2024	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-7)
370	19678/2024	28.02.2024	CRLMC-452/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-7)
371	19680/2024	28.02.2024	CRLMC-4199/2023	P.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No-7)
372	19681/2024	28.02.2024	CRLMC-4343/2023	S.S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	CRIMINAL MISC	(Seat No-2)
373	19682/2024	28.02.2024	CRLMC-342/2024	H.S. PAIKARAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-2)
374	19683/2024	28.02.2024	CRLMC-5393/2023	R.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat

									No-2)
375	19684/2024	28.02.2024	CRLMC-535/2024	APARESH BHOI	C.O.	COURT NO. 15	Order Dtd. 2024-03-27		(Seat No-2)
376	19685/2024	28.02.2024	BLAPL-715/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-2)
377	19686/2024	28.02.2024	BLAPL-849/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-2)
378	19687/2024	28.02.2024	CRLMC-617/2023	BB ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-26	CRIMINAL MISC	(Seat No-1)
379	19688/2024	28.02.2024	CONTC-3931/2023	S. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-2)
380	19689/2024	28.02.2024	WP (C) - 4292/2024	AMIYA KUMAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Seat No-27)
381	19690/2024	28.02.2024	WP (C) - 4482/2024	P. K. PATRI	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-6	(Seat No-25)
382	19691/2024	28.02.2024	WP (C) - 4390/2024	K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Seat No-47)
383	19692/2024	28.02.2024	WP (C) - 4293/2024	KIRTAN DANG	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Seat No-27)
384	19693/2024	28.02.2024	WP (C) - 4300/2024	KIRTAN DANG	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Seat No-27)
385	19180/2024	28.02.2024	WP (C) - 1725/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No-39)
386	19181/2024	28.02.2024	WP (C) - 6721/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-15	WRIT BRANCH-2	(Seat No-6)

387	19182/2024	28.02.2024	WP (C) - 34417/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
388	19183/2024	28.02.2024	WP (C) - 1544/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-24	WRIT BRANCH-2	(Seat No-45)
389	19184/2024	28.02.2024	WP (C) - 9879/2016	KHAGESWAR KHATUA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-7	(Seat No-15)
390	19185/2024	28.02.2024	WP (C) - 9879/2016	KHAGESWAR KHATUA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-7	(Seat No-15)
391	19186/2024	28.02.2024	WP (C) - 25537/2023	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2023-08-16	WRIT BRANCH-2	(Seat No-7)
392	19187/2024	28.02.2024	WP (C) - 4553/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-23		(Seat No-7)
393	19188/2024	28.02.2024	WP (C) - 4624/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-23		(Seat No-7)
394	19189/2024	28.02.2024	WP (C) - 4625/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-23		(Seat No-7)
395	19190/2024	28.02.2024	WP (C) - 4947/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-28		(Seat No-7)
396	19191/2024	28.02.2024	WP (C) - 8351/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2020-03-06	WRIT BRANCH-5	(Seat No-47)
397	19192/2024	28.02.2024	WP (C) - 9830/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2020-03-20	WRIT BRANCH-6	(Seat No-35)
398	19193/2024	28.02.2024	WP (C) - 2648/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
399	19194/2024	28.02.2024	WP (C) - 7381/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2015-06-18		(Seat No-)

									No-123)
400	19195/2024	28.02.2024	WP (C) - 1293/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2016-03-14		(Seat No-123)
401	19196/2024	28.02.2024	WP (C) - 3537/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-16		(Seat No-123)
402	19197/2024	28.02.2024	WP (C) - 4551/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-23		(Seat No-123)
403	19198/2024	28.02.2024	WP (C) - 3970/2024	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-30)
404	19199/2024	28.02.2024	WP (C) - 4552/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-23		(Seat No-30)
405	19240/2024	28.02.2024	BLAPL-11950/2023	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-02-27	BAIL-1	(Seat No-4)
406	19245/2024	28.02.2024	ABLAPL-83/2023	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-1	(Seat No-1)
407	19247/2024	28.02.2024	ABLAPL-83/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2023-01-09	BAIL-1	(Seat No-1)
408	19289/2024	28.02.2024	ABLAPL-5359/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-06-07	BAIL-2	(Seat No-10)
409	19292/2024	28.02.2024	ABLAPL-6300/2021	SOUBHAGYA DASH	GENERAL		Order Dtd. 2022-07-18	BAIL-1	(Seat No-6)
410	19310/2024	28.02.2024	WP (C) - 38225/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-6	(Seat No-54)
411	19313/2024	28.02.2024	WP (C) - 30838/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-6	(Seat No-26)

412	19317/2024	28.02.2024	WP (C) - 4196/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
413	19319/2024	28.02.2024	WP (C) - 24886/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-37)
414	19323/2024	28.02.2024	WP (C) - 2013/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
415	19325/2024	28.02.2024	WPC (OAC) - 236/2018	HB DASH	GENERAL		Order Dtd. 2022-10-19	OA Branch	(Seat No-1)
416	19328/2024	28.02.2024	WP (C) - 19506/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-3	(Seat No-14)
417	19330/2024	28.02.2024	WP (C) - 39056/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-7	(Seat No-55)
418	19333/2024	28.02.2024	WP (C) - 24885/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-37)
419	19339/2024	28.02.2024	WP (C) - 21196/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2019-01-03		(Seat No-37)
420	19412/2024	28.02.2024	WP (C) - 24884/2012	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-37)
421	19416/2024	28.02.2024	TRPCRL-77/2018	RANJAN BARIK	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Seat No-1)
422	19418/2024	28.02.2024	WP (C) - 24883/2012	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-37)
423	19420/2024	28.02.2024	WP (C) - 26300/2017	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2017-12-22		(Seat No-37)
424	19423/2024	28.02.2024	WP (C) - 26300/2017	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2017-12-22		(Seat No-37)

									No-37)
425	19428/2024	28.02.2024	WP (C) - 19096/2010	SIDDHATH PRASAD MISHRA	GENERAL		Order Dtd. 2010-12-23		(Seat No-37)
426	19433/2024	28.02.2024	WP (C) - 14081/2009	SIDDHATH PRASAD MISHRA	GENERAL		Order Dtd. 2009-10-26		(Seat No-37)
427	19438/2024	28.02.2024	WP (C) - 14081/2009	SIDDHATH PRASAD MISHRA	GENERAL		Order Dtd. 2009-10-26		(Seat No-37)
428	19442/2024	28.02.2024	WP (C) - 26814/2019	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2021-02-26	WRIT BRANCH-5	(Seat No-21)
429	19599/2024	28.02.2024	WP (C) - 32105/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
430	19229/2024	28.02.2024	WP (C) - 2147/2024	R R DAS	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-5	(Seat No-32)
431	19252/2024	28.02.2024	WP (C) - 3247/2002	T.NANDA	GENERAL		Petition		(Seat No-32)
432	19254/2024	28.02.2024	OJC- 4845/1992	D. K. JENA	GENERAL		PetitionAnn exure,		(Seat No-32)
433	19255/2024	28.02.2024	MA- 532/2001	M MISHRA	GENERAL		Order Dtd. 2004-02-06	MISC. APPEAL SEC.	(Seat No-5)
434	19257/2024	28.02.2024	OJC- 4844/1992	DILLIP KUMAR JENA	GENERAL		PetitionAnn exure,		(Seat No-5)
435	19258/2024	28.02.2024	MA- 175/2001	M MISHRA	GENERAL		Order Dtd. 2008-05-07	MISC. APPEAL SEC.	(Seat No-4)
436	19259/2024	28.02.2024	MA- 623/2001	M MISHRA	GENERAL		Order Dtd. 2006-11-28	MISC. APPEAL SEC.	(Seat No-6)

437	19262/2024	28.02.2024	WP (C) - 24371/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01 Vakalatnama,	WRIT BRANCH-5	(Seat No-22)
438	19264/2024	28.02.2024	OJC-3720/1994	BK DAS	GENERAL		Order Dtd. 2011-09-24 Petition, Annexure, Misc. case, Entire Order,		(Seat No-22)
439	19266/2024	28.02.2024	WP (C) - 4408/2022	L SAHOO	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-7	(Seat No-44)
440	19267/2024	28.02.2024	WP (C) - 26714/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-8	(Seat No-42)
441	19268/2024	28.02.2024	BLAPL-9723/2019	CR NAYAK	GENERAL		Vakalatnama Affidavit,	BAIL-2	(Seat No-12)
442	19269/2024	28.02.2024	WP (C) - 24635/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-1	(Seat No-2)
443	19270/2024	28.02.2024	ABLAPL-10608/2021	N SAHOO	GENERAL		Order Dtd. 2021-10-28	BAIL-1	(Seat No-1)
444	19271/2024	28.02.2024	WP (C) - 2195/2024	M DS	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-5	(Seat No-32)
445	19272/2024	28.02.2024	CRLMC-4872/2023	PK DASH	GENERAL		Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
446	19273/2024	28.02.2024	WP (C) - 24365/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-5	(Seat No-22)
447	19274/2024	28.02.2024	FAO-468/2023	BR SENAPATI	GENERAL		Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No-8)
448	19275/2024	28.02.2024	WP (C) - 26017/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-7	(Seat No-48)

449	19276/2024	28.02.2024	FAO-131/2003	M MISHRA	GENERAL		Order Dtd. 2008-08-04	MISC. APPEAL SEC.	(Seat No-5)
450	19277/2024	28.02.2024	CMP-268/2015	BK PATI	GENERAL		Order Dtd. 2015-05-01		(Seat No-5)
451	19278/2024	28.02.2024	FAO-195/2003	S BISWAL	GENERAL		Entire Order	MISC. APPEAL SEC.	(Seat No-5)
452	19279/2024	28.02.2024	OJC-893/2002	S BISWAL	GENERAL		Order Dtd. 2002-04-09		(Seat No-5)
453	19280/2024	28.02.2024	WP (C) - 310/2009	M DAS	GENERAL		Order Dtd. 2023-09-03 Petition, Annexure, Counter,		(Seat No-5)
454	19281/2024	28.02.2024	SA-255/1994	SS BISWAL	GENERAL		Order Dtd. 2023-11-20		(Seat No-5)
455	19282/2024	28.02.2024	WP (C) - 16683/2019	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-6	(Seat No-26)
456	19283/2024	28.02.2024	RSA-228/2020	PK DASH	GENERAL		Order Dtd. 2023-09-22	SECOND APPEAL	(Seat No-1)
457	19284/2024	28.02.2024	WP (C) - 24085/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-2	(Seat No-34)
458	19285/2024	28.02.2024	RSA-78/2017	BK PATI	GENERAL		Order Dtd. 2022-09-26	SECOND APPEAL	(Seat No-4)
459	19286/2024	28.02.2024	WP (C) - 24372/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-5	(Seat No-22)
460	19287/2024	28.02.2024	SA-255/1994	R PADHIHARY	GENERAL		Order Dtd. 2023-11-20		(Seat No-22)

461	19288/2024	28.02.2024	WP (C) - 24369/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-5	(Seat No-22)
462	19290/2024	28.02.2024	WP (C) - 24367/2023	P.NAYAK	GENERAL		PetitionVakalatnama,	WRIT BRANCH-5	(Seat No-22)
463	19291/2024	28.02.2024	ABLAPL-9263/2019	BK PATI	GENERAL		Order Dtd. 2021-09-29	CRIMINAL MISC	(Seat No-3)
464	19293/2024	28.02.2024	ABLAPL-9299/2023	PK JENA	GENERAL		Order Dtd. 2023-09-21	BAIL-1	(Seat No-4)
465	19294/2024	28.02.2024	WP (C) - 2464/2024	B.SAMAL	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
466	19295/2024	28.02.2024	ABLAPL-11312/2023	SR SETHI	GENERAL		Order Dtd. 2024-02-02	BAIL-2	(Seat No-12)
467	19296/2024	28.02.2024	ABLAPL-3771/2021	RK MANGRAJ	GENERAL		Order Dtd. 2021-04-05	BAIL-2	(Seat No-7)
468	19369/2024	28.02.2024	WP (C) - 31435/2023	PRASANTA KUMAR JENA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
469	19453/2024	28.02.2024	WP (C) - 3802/2024	T. SWAIN	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
470	19486/2024	28.02.2024	WP (C) - 4047/2024	J.C. BARAL	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-2	(Seat No-9)
471	19516/2024	28.02.2024	ABLAPL-14843/2017	J P KAR	GENERAL		Order Dtd. 2017-09-14		(Seat No-9)
472	19559/2024	28.02.2024	CRLMC-1021/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-10-21	BAIL-2	(Seat No-11)
473	19566/2024	28.02.2024	CRLMC-3194/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-05-13	CRIMINAL MISC	(Seat No-11)

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474	19570/2024	28.02.2024	CRLMC-3193/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-05-13	CRIMINAL MISC	(Seat No-4)
475	19572/2024	28.02.2024	CRLMC-1019/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-03-14	BAIL-2	(Seat No-11)
476	19575/2024	28.02.2024	CRLMC-1020/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-07-22	BAIL-2	(Seat No-11)
477	19578/2024	28.02.2024	CRLMC-1015/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-05-06	BAIL-2	(Seat No-11)
478	19580/2024	28.02.2024	CRLMC-1016/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-05-06	BAIL-2	(Seat No-11)
479	19581/2024	28.02.2024	CRLMC-1018/2012	M. R. SAHOO	GENERAL		Order Dtd. 2015-01-22		(Seat No-11)
480	19583/2024	28.02.2024	CRLMC-1017/2012	M. R. SAHOO	GENERAL		Order Dtd. 2022-05-13	BAIL-2	(Seat No-11)
481	19586/2024	28.02.2024	CRLMC-5465/2014	N. PANDA	GENERAL		Order Dtd. 2014-11-21		(Seat No-11)
482	19589/2024	28.02.2024	ABLAPL-1190/2024	P. NAYAK	GENERAL		Order Dtd. 2024-02-15	BAIL-1	(Seat No-2)
483	19594/2024	28.02.2024	ABLAPL-13300/2020	M. R. SAHOO	GENERAL		Order Dtd. 2020-10-28	CRIMINAL MISC	(Seat No-14)
484	19597/2024	28.02.2024	ABLAPL-5809/2020	M. R. SAHOO	GENERAL		Order Dtd. 2022-03-21	BAIL-1	(Seat No-5)
485	19610/2024	28.02.2024	ABLAPL-15079/2018	N. SAHOO	GENERAL		Order Dtd. 2019-01-28	BAIL-1	(Seat No-5)

486	19613/2024	28.02.2024	SA-132/1987	B. SINGH	GENERAL		Misc.case		(Seat No-5)
487	19617/2024	28.02.2024	CRREV-387/1999	C. ACHARYA	GENERAL		Order Dtd. 2011-07-15		(Seat No-5)
488	19619/2024	28.02.2024	OJC-7511/1993	N. MALLICK	GENERAL		Order Dtd. 2015-05-11		(Seat No-5)
489	19624/2024	28.02.2024	ABLAPL-6516/2022	S. CHOUDHURY	GENERAL		Order Dtd. 2022-07-06	CRIMINAL MISC	(Seat No-14)
490	19633/2024	28.02.2024	OJC-10314/2001	L. RAY	GENERAL		Order Dtd. 2021-04-05Petition, Annexure,	WRIT BRANCH-2	(Seat No-8)
491	19637/2024	28.02.2024	OJC-6331/1994	N. MALLICK	GENERAL		Order Dtd. 2016-08-18		(Seat No-8)
492	19639/2024	28.02.2024	CRLMP-1362/2023	S. K. ROUT	GENERAL		PetitionAnnexure,Counter,	WRIT BRANCH-1	(Seat No-1)
493	19642/2024	28.02.2024	MATA-137/2019	P. NAYAK	GENERAL		Decree	FIRST APPEAL	(Seat No-1)
494	19645/2024	28.02.2024	OJC-3839/2002	D. RAY	GENERAL		Order Dtd. 2023-10-07Petition, Annexure,Counter,	WRIT BRANCH-4	(Seat No-27)
495	19646/2024	28.02.2024	CRREV-91/1953	S. CHOUDHURY	GENERAL		Order Dtd. 1953-12-03		(Seat No-27)
496	19648/2024	28.02.2024	BLAPL-12471/2023	G. SAHOO	GENERAL		Order Dtd. 2024-02-23Petition, Annexure,	BAIL-2	(Seat No-7)
497	19650/2024	28.02.2024	BLAPL-722/2020	S. CHOUDHURY	GENERAL		Order Dtd. 2021-08-10	BAIL-2	(Seat No-11)
498	19652/2024	28.02.2024	WPC (OAC) - 254/2019	M. K. DAS	GENERAL		Counter	OA Branch	(Seat

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499	19655/2024	28.02.2024	WP (C) - 2499/2021	M. K. DAS	GENERAL		Order Dtd. 2022-02-16	WRIT BRANCH-4	(Seat No-38)
500	19656/2024	28.02.2024	WP (C) - 512/2019	S. K. DASH	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-5	(Seat No-20)
501	19658/2024	28.02.2024	CRLA-572/2023	S P SAHOO	GENERAL		Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-9)
502	19660/2024	28.02.2024	WP (C) - 41480/2023	JYOTSNARANI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No-8)
503	19662/2024	28.02.2024	WP (C) - 389/2024	A. K. BEHERA	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-2	(Seat No-50)
504	19664/2024	28.02.2024	WP (C) - 42474/2023	B. RATH	GENERAL		Order Dtd. 2024-02-28 Petition, Annexure, Misc. case,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
505	19665/2024	28.02.2024	WP (C) - 42461/2023	B. RATH	GENERAL		Order Dtd. 2024-02-28 Petition, Annexure, Misc. case,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
506	19666/2024	28.02.2024	WP (C) - 2564/2014	M. K. MOHANTY	GENERAL		Order Dtd. 2018-04-04		(Seat No-108)
507	19667/2024	28.02.2024	WP (C) - 39353/2023	S. C. DAS	GENERAL		Order Dtd. 2023-12-12	WRIT BRANCH-2	(Seat No-6)
508	19670/2024	28.02.2024	WP (C) - 24057/2022	R. K. NAYAK	GENERAL		Order Dtd. 2023-09-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
509	19672/2024	28.02.2024	WP (C) - 18517/2022	P. NAYAK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-23)
510	19673/2024	28.02.2024	WP (C) - 16782/2019	T. BAG	GENERAL		Order Dtd. 2019-09-17	WRIT BRANCH (DIVISION BENCH)	(Seat

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511	19674/2024	28.02.2024	MATA-33/2022	M. K. MOHANTY	GENERAL		Order Dtd. 2023-08-18	FIRST APPEAL	(Seat No-5)
512	19679/2024	28.02.2024	CRLMC-273/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-02-08 Petition, Annexure,		(Seat No-5)

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